

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 794
TO BE ANSWERED ON DECEMBER 07, 2023**

RENTAL HOUSING IN URBAN AREAS

NO. 794. SHRI GNANATHIRAVIAM S.:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government proposes to provide rental housing in urban areas for migrants under Social Rental Housing Scheme; and**
- (b) if so, the details thereof?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b): Ministry of Housing and Urban Affairs (MoHUA) has launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of Pradhan Mantri Awas Yojana - Urban (PMAY-U) to provide dignified living to urban migrants/poor near their workplace. This scheme is being implemented through two models as under:

Model-1: Utilizing existing Government funded vacant houses constructed under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Rajiv Awas Yojana (RAY) to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies,

Model-2: Construction, Operation & Maintenance of ARHCs by Public/Private Entities on their own available vacant land.

Under Model-1 of the scheme, 5,648 houses have been converted into ARHCs from States/Union Territories (UTs) of Gujarat, Rajasthan, Uttarakhand, Chandigarh and Jammu & Kashmir. Under Model-2 of the scheme, so far, proposals for construction of 82,273 new ARHC units have been sanctioned, out of which construction of 48,113 ARHC units are in progress in different States.